

**Sixteenth Lok Sabha**

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Title: Motion for consideration of Banning of Unregulated Deposit Schemes Bill, 2019  
(Discussion not concluded).

**HON. SPEAKER:** Minister, are you not taking up item no. 24?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND  
MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER  
DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):**

Madam, we want to take up item no. 24.

**THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND  
MINISTER OF CORPORATE AFFAIRS (SHRI PIYUSH GOYAL):** Madam, item no. 24 is  
about banning of unregulated deposit schemes. ...*(Interruptions)*

**SHRI K.C. VENUGOPAL (ALAPPUZHA):** Madam, please take up this item tomorrow. ...  
*(Interruptions)*

**HON. SPEAKER:** There is no time tomorrow.

... *(Interruptions)*

**SHRI PIYUSH GOYAL:** I beg to move:

“That the Bill to provide for a comprehensive mechanism to ban the  
unregulated deposit schemes and to protect the interest of depositors and for  
matter connected therewith or incidental thereto, be taken into consideration.”

... *(Interruptions)*

**HON. SPEAKER:** Minister, do you want to say something?

**SHRI PIYUSH GOYAL:** Madam, the Standing Committee has already given its recommendations. We have taken full cognisance of those recommendations. It is in the interest of the small depositors and lakhs and crores of people all over the country who are suffering because of lack of regulation of one section of these companies. Many are regulated by SEBI, RBI or NABARD. But there is still a little loophole that some chit funds and ponzi funds are using. Nowadays, a lot of such instances are coming to light. I think it is in the interest of the small investors and common man. It is a simple Bill. If the House wants to discuss, we are open to it. Otherwise, after the Bill having gone through the Standing Committee, we can easily pass it.

**SHRI K.C. VENUGOPAL:** Since morning the Government has been saying that only the Finance Bill will be taken up for discussion and now the Government is asking for the discussion on a new Bill. ...*(Interruptions)*

**HON. SPEAKER:** It is already listed in the agenda.

**SHRI K.C. VENUGOPAL:** We can take it up tomorrow.

**SHRI ARJUN RAM MEGHWAL :** Madam, there was a request from the Opposition side. ...  
*(Interruptions)* ...\* has requested me.

**HON. SPEAKER:** Do not take his name. You can request the House for it.

**ग्रामीण विकास मंत्री, पंचायती राज मंत्री, खान मंत्री तथा संसदीय कार्य मंत्री (श्री नरेन्द्र सिंह तोमर):** जैसा कि वित्त मंत्री जी ने कहा कि बिल महत्वपूर्ण है, जनहित का है और मैं समझता हूं कि थोड़ी देर बैठेंगे तो यह हो जाएगा। खड़े साहब भी तैयार हैं।

**माननीय अध्यक्ष :** अभी कर लीजिए, क्या फर्क पड़ता है? सुबह फिर इतना समय नहीं होगा। कल आखिरी दिन है। If you are ready, we can take it up just now.

... *(Interruptions)*

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** Yes, Biju Janata Dal is prepared to discuss this Bill not today, but tomorrow. My request would be that two Bills should be taken up. One is about the Jallianwala Bagh National Memorial Bill which is of urgent need and I think every political party is in favour of passing it.

**SHRI K.C. VENUGOPAL :** How can it be? ...(*Interruptions*)

**SHRI BHARTRUHARI MAHTAB :** Not today. Listen to me. ...(*Interruptions*)

**HON. SPEAKER:** He is saying, not today.

... (*Interruptions*)

**श्री मोहम्मद सलीम (रायगंज):** मंत्री महोदय रट रहे हैं। मैं महताब जी का समर्थन कर रहा हूं, कल वह बिल ले आइए। इसकी जरूरत है, लेकिन सीरियस डिसकशन होना चाहिए।

**SHRI BHARTRUHARI MAHTAB:** It is better that by 2 o' clock we can take up this Bill immediately after Lunch, if possible. It is important and it is necessary. The Standing Committee on Finance has gone through it.

**SHRI MALLIKARJUN KHARGE:** You can suspend the Question Hour tomorrow and take it up. ...(*Interruptions*)

**SHRI BHARTRUHARI MAHTAB:** We have to take it up after the Question Hour only.

**कृषि और किसान कल्याण मंत्री (श्री राधा मोहन सिंह):** कल अंतिम दिन है। कल सब लोग सवेरे जाना चाहते हैं, इसलिए इसको आज ले लिया जाए।

**SHRI BHARTRUHARI MAHTAB:** As the Finance Minister, the thickness of the Bill must be known to you. It is not a two-page Bill like the Jallianwala Bagh National Memorial Bill. It is a different matter altogether that most of the hon. Members agreed with the amendments and that is why this Bill has come up here. But there is a necessity to discuss it here. Even if you

pass it without a discussion here today, will you be able to pass it in the Rajya Sabha? That issue is still there. Therefore, my request would be not to rush it through in the last moment.

**SHRI PIYUSH GOYAL:** Let the Rajya Sabha discuss and pass it tomorrow because they are also concerned with the problems of crores of people in the country. So, at least, let us make an effort. Let us make an effort to appeal to the conscience of the Rajya Sabha.

**डॉ. किरीट सोमैया (मुम्बई उत्तर पूर्व):** इसे आज लेना चाहिए... (व्यवधान) स्टैंडिंग कमेटी ने यह शब्द सही किया है।

**श्री अर्जुन राम मेघवाल:** आज पास होगा, तो कल राज्यसभा को कम्युनिकेट करेंगे।

**SHRI PIYUSH GOYAL:** We can at least appeal to the conscience of the hon. Members of the Rajya Sabha to pass it.

**श्री नरेन्द्र सिंह तोमर:** माननीय अध्यक्ष जी, अगर यह बिल आज यहां पर पास होगा, तभी कल राज्य सभा में जा पाएगा। कल सदन का अंतिम दिन है। मैं आपके माध्यम से प्रतिपक्ष के सभी मित्रों को निवेदन करना चाहता हूं कि इस बिल की महत्ता को समझते हुए आज ही इस बिल को कम समय में पास कर दें। अगर सब लोग सहयोग करेंगे तो ठीक रहेगा, क्योंकि कल के बाद तो गुंजाइश ही नहीं रहेगी। कल अगर हम लोग पास करेंगे भी, तो यह राज्य सभा में नहीं हो पाएगा।

**श्री मलिलकार्जुन खड़गे:** वहां तो शुरू ही नहीं हुआ है। ... (व्यवधान)

**श्री नरेन्द्र सिंह तोमर:** कल होगा। ... (व्यवधान)

**श्री मलिलकार्जुन खड़गे:** आप सुबह क्वैश्न ऑवर स्पैन्ड करके ले लीजिए, वह आटोमैटिकली दोपहर में चला जाएगा। वहां तो शुरू ही नहीं हुआ कुछ भी। ... (व्यवधान)

**श्री नरेन्द्र सिंह तोमर:** क्वैश्न ऑवर में सभी सदस्यों को तकलीफ होती है। यह आखिरी सत्र है। सभी सदस्य कहेंगे। ... (व्यवधान) इतनी देर में तो आधा पास हो जाता, सही बात है। ... (व्यवधान)

**19 00hrs**

**श्री पीयूष गोयल:** हम लोग ज्यादा नहीं बोलेंगे, उनको बोलने देंगे। ... (व्यवधान)

**माननीय अध्यक्ष:** आप लोग तय कीजिए कि डिस्कशन ज्यादा नहीं करेंगे और पास करेंगे। One or two persons will speak. Are you ready to pass it without discussion?

...(Interruptions)

**श्री पीयूष गोयल:** अध्यक्ष महोदया, कल का क्वेश्चन ऑवर सस्पेंड करके कल सुबह 11 बजे से ही शुरू कर देंगे। ... (व्यवधान) मैंने बिल तो इन्ट्रोड्यूस कर दिया है। कल सुबह 11 बजे से सीधे चर्चा शुरू कर सकते हैं। ... (व्यवधान)

**श्री नरेन्द्र सिंह तोमर:** मैं समझता हूं कि सदन की राय माननीय अध्यक्ष जी के पास आ चुकी है। अध्यक्ष जी जो निर्णय करेंगी वह हम सब लोग मानेंगे। ... (व्यवधान)

**HON. SPEAKER:** Do you all agree to suspend the Question Hour tomorrow and to take up the debate? यह आप सबका सुझाव है?

...(व्यवधान)

**माननीय अध्यक्ष:** लेकिन यह एक घंटे में ही होना चाहिए, दो घंटे नहीं दूंगी। You agree with this thing also because time allotted for the Bill is two hours. Only one hour will be given. There will be no two hours for this. Tomorrow, we will see as to what to do.

...(Interruptions)

**माननीय अध्यक्ष:** आपने अपनी सजेशन दो प्रकार से रखी है।

...(व्यवधान)

**माननीय अध्यक्ष:** एक मिनट, अभी मैं कोई क्वेस्चन ऑवर सस्पेंड करने की बात नहीं कर रही हूं। You have given the suggestion. So, we will think about it. लेकिन, दूसरी बात जो मैं कह रही हूं, the time allotted for the Bill is two hours. So, do not say like that tomorrow. बिल्कुल एक घंटा या आधे घंटे

में ही जल्दी-से-जल्दी करना है, नहीं तो हरेक व्यक्ति बोलना चाहेगा तो गड़बड़ हो जाएगी । If you agree with one hour, then only we will do it.

आप लोगों ने ऐसा पहले से सहयोग क्यों नहीं दिया? आज कितने प्रेम से दे रहे हो, जाते-जाते प्रेम उमड़ आया । चलो सही बात आ गई।

...(व्यवधान)

**HON. SPEAKER:** The House stands adjourned to meet again on Wednesday, the 13<sup>th</sup> February, 2019 at 11.00 a.m.

**19 02 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on*

*Wednesday, February, 13, 2019/Magha 24, 1940 (Saka)*

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**\*** The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

**Q** Unstarred Question No.1430 was deleted due to passing away of Shri Ladu Kishore Swain, a sitting Member of Lok Sabha.

**\***English translation of the speech originally delivered in Gujarati.

**\*** Not recorded.

**\*** Not recorded.

\* Not recorded.

\* English translation of the speech originally delivered in Malayalam

\* Not recorded.

\* English translation originally delivered in Malayalam

\* Not recorded.

\* English translation of the Speech originally delivered in Tamil.

\* English translation of the Speech originally delivered in Tamil.

\* English translation of the Speech originally delivered in Tamil

\* English translation of the Speech originally delivered in Bengali.

\* English translation of the Speech originally delivered in Tamil.

\* English translation of the Speech originally delivered in Punjabi.

\* English translation of the Speech originally delivered in Punjabi.

\* Not recorded.

\* English translation of the speech originally delivered in Tamil.

\* Not recorded.

\* Not recorded.

\* Not recorded.

\* Not recorded.

\* English translation of the Speech originally delivered in Santhali.

\* English translation of the Speech originally delivered in Punjabi.

\* Not recorded.